

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/021/01067/2020

HYDERABAD, this the 09th day of September, 2020.



THE HON'BLE MR.ASHISH KALIA : JUDICIAL MEMBER
THE HON'BLE MR.B.V.SUDHAKAR : ADMINISTRATIVE MEMBER

K.Janardhan Reddy S/o Late KVSR Reddy,
Aged about 58 years, Occ : Postal Assistant, Gr. 'C',
Karwan Sahu Sub Post Office, Hyderabad-500006.Applicant

(By Advocate : Dr. A. Raghu Kumar)

Vs.

1. Union of India rep by its Director General,
Department of Posts, Sansad Marg,
New Delhi – 1.
2. The Chief Postmaster General,
Telangana Circle, Hyderabad-1.
3. The Postmaster General,
Hyderabad Head Quarters Region,
Dak Sadan, Abids, Hyderabad-1.
4. The Director of Postal Services,
O/o Postmaster General,
Hyderabad Head Quarters Region,
Dak Sadan, Abids, Hyderabad-1.
5. The Senior Superintendent of Post Offices,
Hyderabad City Division, Hyderabad-1.Respondents

(By Advocate : Mr.K.Venkatesarlu,Addl.CGSC)

Oral Order

(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)



Through Video Conferencing

This is a case of voluntary retirement.

2. Dr.A.Raghu Kumar, learned counsel for the applicant, submits that the Disciplinary Enquiry initiated against the applicant is completed and the applicant is also due to retire on superannuation on 31.10.2020. In view of the above said position, learned counsel for the applicant submits that the OA can be closed.

3. Accordingly the Original Application is closed as having become infructuous. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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